

| Sl. No. | Financial Year | Amount sanctioned (Rs. in crore) |
|---------|----------------|-------------------------------------|
| 1. | 2007-08 | 294.21 |
| 2. | 2008-09 | 230.47 |
| 3. | 2009-10 | Nil |

Creation of Departments for Direct and Indirect Taxes

*129. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering to create two new Departments of Direct and Indirect Taxes;

(b) whether there have been any recommendations by Parliamentary Committee and other committees constituted by Government in this regard; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) and (c) As per available information, the Estimates Committee of 10th Lok Sabha in its 17th Report had, *inter-alia*, recommended as follows:—

“that two independent Department *viz.* Department of Direct Taxes and Department of Indirect Taxes may be established in place of the existing Revenue Boards with two full fledged Secretaries in lieu of the Revenue Secretaries reporting directly to political executive. However, for the purpose of policy formulation Finance Secretary would be the Coordinating Authority as at present.”

The above recommendation was carefully examined by the Government, but not found feasible and therefore not accepted.

Proposals for establishing Medical Colleges in Haryana

*130. DR. RAM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of proposals received for establishing Medical Colleges in the country during the last three years, State-wise;

(b) the present status of these proposals;

(c) whether Government has received any such proposal from the State Government of Haryana for establishment of Medical Colleges in the State; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) A total of 130 proposals for establishing of new medical colleges in various States/UTs were received during the last three years out of which 61 were returned to the applicant on account of deficient/incomplete documents. State-wise status of the proposals is laid on the Table of the House and enclosed as Statement (See below).

(c) No, Sir.

(d) Does not arise.